

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:867
ANSWERED ON:29.11.2005
SARKARIA COMMISSION REPORT
Mehta Shri Alok Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government received a number of suggestions from State Governments and various other quarters on the Sarkaria Commission Report of 1984;
- (b) if so, the details thereof;
- (c) whether the Government proposes to review the recommendations of the Sarkaria Commission which has become two decade old;
- (d) if so, the details thereof;
- (e) if not, whether the Government has any proposal to set up a new commission in this regard; and
- (f) if so, the time by which it is likely to be set up;

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a) & (b): The Government of India had in June, 1983 constituted a Commission under the chairmanship of Justice R.S. Sarkaria to examine and review the working of the arrangements between the Union and States in regard to powers, functions and responsibilities in all spheres and recommend such changes or other measures as may be appropriate. In its report submitted in 1988, the Commission made 247 recommendations. The Inter-State Council, which includes all the Chief Ministers and Administrators of States and Union Territories respectively, has considered and taken a final view on all the recommendations through consensus.
- (c): No, Sir.
- (d): Does not arise in view of reply to (c) above.
- (e) & (f): The Government has on the 30th September, 2005 notified the setting up of a Commission on Centre-State relations keeping in view the sea-changes that have taken place in the polity and economy of India since the Sarkaria Commission last looked at these issues over two decades ago. The Commission shall consist of a full time Chairperson and four full-time Members, who are yet to be appointed. It is not possible to indicate a time frame in which the Commission will be fully constituted.